

**Central Administrative Tribunal
Madras Bench**

CP 310/00098/2018 in OA 310/00020/2013

Dated Friday the 26th day of October Two Thousand Eighteen

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member(J)
&
Hon'ble Mr. T. Jacob, Member (A)**

K. Palanivelu
No. 8/71, Ramasamy Garden
Adyar
Chennai 600 020. .. Applicant

By Advocate **M/s. R. Malaichamy**

Vs.

1. Shri. Sampath
The Chief Postmaster General
Tamil Nadu Circle
Anna Salai, Chennai 600 002.

2. Shri. Anand
The Postmaster General
Chennai City Region (TN)
Chennai 600 002.

3. Shri. Renganathan
The Senior Superintendent of Post Offices
Chennai City South Division
Chennai 600 017. .. Respondents

By Advocate **Mr. G. Dhamodaran**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 04.04.2017 in OA 20/2013.

2. CFA represented by junior counsel. Learned counsel for the respondents present and submits that WP 22370/2018 has been filed by the respondents against the order of this Tribunal in OA 20/2013 and the Hon'ble High Court has stayed the matter by order dt. 03.09.2018.

3. In view of the above, CP is closed.

(T. Jacob)
Member (A)

26.10.2018

(P. Madhavan)
Member(J)

AS